THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (e). Certain letters have been received by the Government of India from private parties offering to raise foreign exchange from the International Finance Market to finance thermal power plants. Since Government have not taken a decision on these offers, it would not be advisable to divulge the details of these offers at this stage.

Training to Coalmine Workers

5128. SHRIMATI MADHURI SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether any agreement has been reached about the maintenance and training of workers in coalmines; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VI-KRAM MAHAJAN): (a) and (b). There is no agreement about maintenance and training of workers in coal mines but various training facilities for workers are being made available and more training institutes are being set up.

टिहरी बांध के लिए विश्व बक से सहायता

5129. श्री हरीश चन्द्र सिंह रावतः क्या ऊर्जा मंत्री यह बराने को छ्या करेंगे कि :

(क) टिहरी बांध परियोजना के लिए विषत बैंक से सहायता लेने के लिए उत्तर प्रदेश सरकार द्वारा किए गए अनुरोध पर उनके मंत्रालय द्वारा क्या कार्यवाही की गई है; स्रोर इस सम्बन्ध में ब्यौरा क्या है; स्रोर

(ख) यदि अन्न तक कोई कार्यवाही नहीं की गई है, तो कार्यवाही कब तक किये जाने की संभावना है ? उर्जा मंद्रालय में राज्य मंत्री (भी विकम महाजन) : (क) घोर (ख). उत्तर प्रदेश ने मुझाव दिया है कि टिहरों बांध परियोजना को विषव बैंक की सहायता के लिए प्रस्तुत किया जाए। तथापि, वर्ष 1984-85 तक विषव बात्र की सहायता के लिए प्रस्तुत की जाने वालो विद्युत् परि-योजनाझों की श्रृंखला जिधीरित की जा चुकी है। भविष्य में राहायता के लिए प्रस्तुत की जाने वालो विद्युत परियोजनायों का नर्घारण करते समय राज्य सरफार के सुझाव को ध्यान में रखा जाएगा।

Canteens and Creshes and existing in Bharat Coking Coal Ltd.

5130. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) the number of canteens and creche_s existing in the BCCL as on 1 November, 1981, facts in details, with area-wise break-up;

(b) number of canteens and creches actually working as on 1 November, 1981 with area-wise break up, giving the sales of the canteens and number of children taken care of on that date;

(c) whether h_e is aware that the canteen in Dobari colliery is being used as the camp of the Central Industrial Security Force while the building made for the Central Industrial Security Force is lying unfinished and most of the creches are only for show and only spending on false attendance; and

(d) whether Government would make a sudden probe into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): (a) to (c). The information 1s being collected and will be laid on the Table of the House.

(d) This would be considered after the above information is received.

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